

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA
UNSTARRED QUESTION NO. 510

TO BE ANSWERED ON DECEMBER 02, 2015

HOUSING FOR EWS

No. 510. DR. BANSHILAL MAHATO:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the norms regarding income for eligibility under various housing schemes for the people belonging to economically weaker sections and low income group have been revised;

(b) if so, the details thereof along with the number of persons likely to be benefitted as a result thereof; and

(c) the other steps taken by the Government to provide houses to people belonging to economically weaker sections and low income groups?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
[SHRI BABUL SUPRIYO]

(a) & (b): Under the "Pradhan Mantri Awas Yojana (PMAY) - Housing for All (Urban)" Mission launched by the Government, the income criteria for Economically Weaker Section (EWS) and Low Income Group (LIG) have been revised.

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As per the revised norms, an annual income up to Rs. 3,00,000 and an annual income between Rs.3,00,001 up to Rs. 6,00,000 have been defined as income criteria for EWS and LIG households respectively. This will benefit all EWS/LIG households.

(c): Under the Mission, the Government of India provides assistance to States/UTs in addressing the housing requirement of the slum dwellers and urban poor of EWS/LIG Categories through following four verticals:

- (i) "In situ" Slum Redevelopment through private participation using land as resource;
- (ii) Credit Linked Subsidy Scheme (CLSS);
- (iii) Affordable Housing in Partnership; and
- (iv) Subsidy for beneficiary-led individual house construction or enhancement.
